NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___ 09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 109/16

PETITION NUMBER

TP 174/17

NAME OF THE PETITIONER (S) :

Ladnun Consultancy Services Pvt. Ltd.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER REPRESENTATION BY WHOM

TAINA LEGAL M.G. Nanjagga.

STNCHANA.M.R [9945320087]

Advocate

9986633098

Counsel for petitioner is present. Counsel for petitioner has represented he has filed additional sets of copies in the Registry. Ms. Sinchana M.R., counsel for ROC is appearing in person. Notices to be issued to the OL, ROC and RD. Registry to issue notices to OL and RD.

Posted to 15.02.2017.

MEMBER (J)

MEMBER (T)